

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO 317
TO BE ANSWERED ON 24.07.2024

SELF HELP GROUPS

317. DR. SUMER SINGH SOLANKI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of districts where Self-help Groups are working across the country under Integrated Child Development Services (ICDS);
- (b) the number of Self-help Groups that are functioning under Integrated Child Development Services in the country's capital Delhi;
- (c) the details thereof;
- (d) the number of times and the duration of renewal done in Delhi as per rules;
- (e) whether this renewal was according to the policy;
- (f) if so, the details of the policy; and
- (g) if not, the reasons for not following the policy?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (g) Saksham Anganwadi and Poshan 2.0 is an Integrated Nutrition Support Programme and seeks to address the challenges of malnutrition in children, adolescent girls, pregnant women and lactating mothers. The scheme provides for a package of six services comprising of (i) Supplementary nutrition (ii) Pre-school non-formal education (iii) Nutrition and Health Education (iv) Immunization (v) Health check-up and (vi) Referral services.

Under Saksham Anganwadi and Poshan 2.0, the Government of India releases grants-in-aid to the States/UTs on the following cost sharing ratio between Centre and States/UTs:

States/UTs	Cost sharing ratio between Centre and States/UTs for components under Saksham Anganwadi and Poshan 2.0	
	SNP/SAG	Other components (General, Poshan Abhiyan etc)
States/UTs with Legislature	50:50	60:40
NE/Himalayan States (including J&K)	90:10	90:10
UT Without Legislature	100:0	100:0

Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored Scheme and the implementation of the scheme falls under the ambit of State Government/UT Administration. Government of India constantly monitors and reviews the scheme and its components. The Scheme is implemented by the States/UTs. The Central Government is responsible only for policy and planning and the State Governments are responsible for day to day program implementation and all operational aspects of the scheme. The Government of India releases funds in the prescribed cost sharing ratio to the States/UTs for implementation of the Scheme.
